

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †2849
TO BE ANSWERED ON 15.03.2016**

†2849. DEVELOPING ENTREPRENEURSHIP AMONG THE SCHEDULED CASTES

SHRI BHANU PRATAP SINGH VERMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has created a corpus fund to promote entrepreneurship among the Scheduled Castes;
- (b) if so, the details thereof along with the funds earmarked for the purpose and the name of the nodal agency identified for operating the above corpus fund;
- (c) whether the Government has launched any "Green Business Scheme" for providing financial assistance to the Scheduled Castes for business initiatives so as to help them combat climate change;
- (d) if so, the details thereof;
- (e) the number of persons belonging to the Scheduled Castes benefited/likely to be benefited from the above scheme; and
- (f) the other steps being taken by the Government for overall development of entrepreneurship among the Scheduled Castes in the country?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): Yes, Madam. The Ministry of Social Justice and Empowerment has launched Venture Capital fund for Scheduled Castes to promote entrepreneurship among the Scheduled Castes. The Fund provides concessional finance to the Scheduled Castes entrepreneurs, who will create wealth and value for society and at the same time will promote profitable businesses and enhance direct and indirect employment generation for Scheduled Castes. An initial fund of Rs. 200.00 crores has been released to IFCI limited, which is the nodal agency to implement the scheme.

(c) & (d): Yes Madam. The National Scheduled Castes Finance and Development Corporation (NSFDC), a Public Sector Undertaking under the Ministry of Social Justice and Empowerment has launched Green Business Scheme, to provide financial assistance in form of loan for the activities which could tackle the climate change alongwith income generation to the persons belonging to Scheduled Caste living below Double the Poverty Line (presently annual family income upto Rs. 98,000/- for rural areas and upto Rs. 1,20,000/- for urban areas).

(e) The NSFDC has sanctioned funds Rs. 2665.30 lakh covering 2268 beneficiaries for implementation of the Green Business Scheme during 2015-16 (upto 29.2.2016).

(f) The Ministry of Social Justice and Empowerment has also launched Credit Enhancement Guarantee Scheme for the Scheduled Castes, with an initial capital of Rs. 200.00 crores, for development of entrepreneurship among the Scheduled Castes in the country. The IFCI Ltd. is the nodal agency to implement the Scheme.

Further, to create jobs and promote entrepreneurship, a new scheme "Stand-Up India" has been started to provide credit facilities to SC, ST and women entrepreneurs. The fund will stand guarantee for Rs. 10.00 lakh to Rs. 1.00 crore loans to be provided to SC/ST/Women entrepreneurs.

More so, the Micro Units Development and Refinance Agency Ltd. (MUDRA), is a new institution set up by Government to provide funding to the non-corporate , non-farm sector income generating activities of micro and small enterprises, whose credit needs are below 10.00 lakhs
